

Gross Enrolment Ratio (2007-08)	
INDIA	13.6 (Provisional)
World Average	26
Arab States	21
Central & Eastern Europe	64
Central Asia	25
East Asia & the Pacific	26
Latin America and the Caribbean	38
North America and Western Europe	70
South and West Asia	13
Sub-Saharan Africa	6

Note: Data in respect of GER of World Average and other Regions have been taken from the 'Global Education Digest' published by UNESCO INSTITUTE for STATISTICS.

Functioning of NCTE

2075. SHRIMATI SHOBHANA BHARTIA:

SHRI N.K. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has received representations against the functioning of the National Council for Teacher Education (NCTE);

(b) if so, the details of representations received and the action taken by Government thereon;

(c) whether Government proposes to overhaul the NCTE in view of complaints/representations and has sought views of eminent educationists in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Government has received complaints/representations from various persons, including Members of Parliament, teacher education institutions, etc. regarding functioning of the National Council for Teacher Education

(NCTE). In addition two committees set up by the Government in 2007 and 2010 to review the functioning of the Western Regional Committee (WRC), Bhopal and Northern Regional Committee (NRC), Jaipur of the NCTE, also pointed out lacunae in the functioning of the two Regional Committees, including irregularities and inconsistencies in the decision-making process and inadequate monitoring by the NCTE. The Committees also recommended that systemic reforms should be initiated.

(c) and (d) Based on the reports of these two committees and the overall working of NCTE, the Government, decided to exercise the powers conferred by section 30 of the National Council for Teacher Education Act, 1993 and supersede NCTE vide Notification dated 7th July, 2011, for a period of six months. The Government has appointed a six-member Committee to exercise and perform all the functions and duties which are vested in the Council under the NCTE Act, 1993.

KVS schools in Maharashtra

2076. SHRI SANJAY RAUT:

SHRI GOVINDRAO ADIK:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Kendriya Vidyalaya Sangathan (KVS) schools currently running in Maharashtra, district-wise;

(b) whether demands of such CBSE based KVS schools are increasing day by day;

(c) if so, whether Government is considering to increase KVS schools in Maharashtra according to population; and

(d) the current criteria for setting up of KVS schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The district-wise details of 56 Kendriya Vidyalayas (KVs) currently running in the State of Maharashtra are given in Statement-I (See below).

(b) to (d) KVs are opened primarily to cater to the educational needs of the children of transferable Central Government employees including defence and para-military personnel. KVs are opened on receipt of proposals from the sponsoring agencies including Ministries of Government of India, State Governments, Central Public Sector Undertakings (CPSUs) and Institute of Higher Learning. The sponsoring agency has to commit the availability of requisite resources, which include